

भारतीय दण्ड संहिता की धारा 468/471/420 के अन्तर्गत चार मुकदमों कायम किए गए। रानीगंज पुलिस इनमें आवश्यक जांच पड़ताल कर रही है।

ईस्टर्न कोल फिन्ड्स लि० के सतर्कता विभाग द्वारा की गई जांच से यह पता चला है कि ये चालान फार्म ई० को० लि० के नहीं हैं। यह छाया भी केन्द्रीय जांच ब्यूरो ने नहीं मारा था। इस मामले से सम्बन्धित फार्मों को ब्लैक लिस्ट करने पर विचार किया जा रहा है तथा स्थिति में सुधार लाने के अन्य उपाय भी विचाराधीन हैं।

इन आरोपों के बारे में कि ई० को० लि० ने अटल बख्श टन खास मुहाना स्टॉक राइट-अफ कर दिया है, सूचना एकात्र की जा रही है और सभा पटल पर रख दी जायेगी।

Setting up of Fertiliser Plant by Neyveli Lignite Corporation Ltd.

6821. SHRI ERA AMBARASU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received any proposal from the Neyveli Lignite Corporation Ltd., Neyveli for setting up of a second fertilizer plant; and

(b) if so, whether the proposal has been approved by Government, if not reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Neyveli Lignite Corporation Ltd. have recently submitted a preliminary feasibility report for setting up a fertilizer plant at Neyveli, based on lignite as feedstock.

(b) The scrutiny of the proposal is on hand.

Difference between the cost of Import and Indigenous Coal

6822. SHRI ARJUN SETHI: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that there is considerable difference between the cost of imported and indigenous coal; and

(b) if so, what is the percentage of the difference?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Yes, Sir. The average price of the washed Indian Coking Coal is Rs. 280 per tonne whereas the cost of imported coking coal from Australia is around Rs. 680 per tonne. Thus the price of the imported coal is around 243 per cent of the price of indigenous coal.

Setting up of a T.V. Centre at Surat

6823. SHRI C. D. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Surat City (Gujarat State) is to be provided with T. V. Relay Centre under new proposals under formulation;

(b) if so, when the project is likely to be completed; and

(c) if not, what are the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) to (c). Plans for expansion of TV service by setting up relay centres with the help of P & T microwave links are under formulation. Surat which falls on the planned micro-wave route is expected to be covered when the scheme is implemented. The implementation of the scheme will, however, depend on the availability of resources and the relative priorities.